NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/13	TP 43/16	For submitting arguments	397/398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.

SL. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ARUN SRIKUMAR & NITYA KALYANI

(9886720984)

for LEYSTONE PARTHERS

Petitioner

2. MAHESH KUMAR K.M. REGP. No. 4

7760432886

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. Heard the Counsel for Petitioner in part. For continuation list it on 08/03/2018.

Member (T)

Member (J)